

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P.(C) No. 4021 of 2020**

Rohit Kumar Yadav ... .. Petitioner  
Versus

1. The State of Jharkhand
2. The Deputy Commissioner, Dhanbad
3. The Deputy Collector Land Reforms, Dhanbad
4. The Circle Officer, Dhanbad Circle, Dhanbad
5. The Senior Divisional Engineer (Estate), Department of Railway,  
Dhanbad ... .. Respondents

**CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR**

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For the Petitioner : Mr. Lukesh Kumar, Advocate  
For the Respondent-State : Mr. Anish Mishra, AC to GA-I  
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03/05.04.2021 The present writ petition is taken up today through Video conferencing.

After some argument, the learned counsel for the petitioner, seeks permission to withdraw the present writ petition.

Mr. Anish Mishra, AC to GA-I appearing on behalf of the State respondents, has no objection to the same.

Permission is accorded.

The writ petition is dismissed as withdrawn.

**(Rajesh Shankar, J.)**

Manish